

Bombay Medical (Gujarat Amendment) Act, 1966

9 of 1966

[28 April 1966]

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An Act further to amend the Bombay Medical Act, 1912. It is hereby enacted in the Seventeenth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Bombay Medical (Gujarat Amendment) Act, 1966.

2. Amendment Of Section 2B Of Bom. Vi Of 1912 :-

In section 2B of the Bombay Medical Act, 1912(Bom. VI of 1912), in sub-section (4), for the words "five years" the words "six years" shall be substituted.